

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 171/2021

IN RE OF:

**“SIX KILLED IN FACTORY FIRE: OWNER HELD, RAIDS ON TO NAB
SECOND ACCUSED”**

NDOH :- 22.07.2021.

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Filed by:



(Dr. Anwar Ali Khan)
Sr. Environmental Engineer
(Delhi Pollution Control Committee)

New Delhi:

Dated: 20.07.2021.

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 171/2021

IN RE:

**“SIX KILLED IN FACTORY FIRE: OWNER HELD, RAIDS ON TO NAB
SECOND ACCUSED”**

**STATUS REPORT ON BEHALF OF DELHI POLLUTION CONTROL
COMMITTEE WITH RESPECT TO THE NOTICE ISSUED ON
14.07.2021 IN THE ABOVE NOTED MATTER.**

1. That on 14.07.2021, the Hon'ble Tribunal was pleased to issue Notice of hearing in the above captioned matter. The notice was issued based upon the news article titled as, *“Six killed in factory fire: Owner held, raids on to nab second accused”* published in the “Indian Express” on 12.07.2021.
2. That on 21/06/2021 the officials of DPCC came to know of the incident regarding the factory fire and the officers of the DPCC immediately reached the premises i.e. J-5, Udyog Nagar Industrial Area, Delhi.
3. That the Inspection Report dated 21.06.2021 prepared by the officers is annexed herewith as **Annexure -1**.
4. That the premises in which the fire broke out could not be inspected in detail from the inside as no permission was granted by the fire department and entire premise was on fire and more than 33 fire tenders had been sent by the fire department to the spot.

5. That during the spot visit/ inspection and as per information gathered by the inspecting team from the representatives of the Industrial Area Association and nearby industrial units, no industrial activity was carried out at the premises of M/s Apeksha International, J -5, Udyog Nagar Industrial Area and the premises was being used for online trading and a huge amount of footwear with packaging materials was stored in the premises. It was reported the fire broke out due to short circuiting and about six workers were trapped inside the burning premises.
6. That as per records of the DPCC, M/s Apeksha International, has not applied for seeking Consent under the provisions of the Water and Air Act to DPCC.


(Dr. Anwar Ali Khan)
Sr. Environmental Engineer



INSPECTION REPORT

1. Name & Address of the Unit : M/s Apeksha International
J-5, Udyog Nagar Indu-
strial Area, Nangloi,
Delhi-110041
2. Owner/Partner's Name : Not disclosed
3. Contact Details (Phone & Email) :
4. Date of inspection : 21/6/2021
5. Time of inspection: a) Start of Inspection: present at site
 b) End of Inspection: between 10AM
to 5:50 PM
6. Name & Designation of the Persons contacted at the industry:
7. Kind of Industry : No Industrial Activity
(Trading, online)
8. Product & Capacity — N.A.
9. Main Raw Materials — NA
10. Water Polluting : Yes/No ETP Installed : Yes/No
11. Air Pollution : Yes/No ECS Installed : Yes/No
12. Details of Stack Height (Furnace/ Boilers/Others) : (Above G.L.).....(Above R.L.)..... NA
13. Type of Fuel Used :
14. Effluent Discharged : (a) Domestic/Trade Effluent NA
 (b) Unit Connected to Conveyance System: Yes/No ✓
 (c) Discharging in to sewer
15. Status of Consent (If Any) : online trading, NA
16. D.G. Set (s) (If Any) : No.....Capacity.....KVA.....Acoustic: Yes/No
 : Stack Height.....(Above G.L.).....(Above R.L.).....
17. Plot Area : 450 sq.mtr Approx.
18. Labor : could not be ascertain
do due to size
19. Machinery : do
20. Power Connection : CA — do KW:
21. Source of water :
22. Whether Unit Found in Operation : Yes/No NA

23. Whether Generating HW : Yes/No

24. (a) Status of Authorization (IF Any):

(b) Display Board Provided: Yes/No

(c) Whether HW is stored in Leak proof Container: Yes/No

(d) Whether container marked with specified label: Yes/No

(e) Whether Container stored Kept in an isolated area: Yes/No

(f) Whether HW is being stored on pucca floor & in covered area: Yes/No

(g) Whether date on which Storage began indicated on each Container: Yes/No

(h) Whether daily record of HW Maintained in HW-3: Yes/No

NA

Details about Hazardous Waste

S.No.	Category of Hazardous Waste as per the Schedules I, II and III of these rules	Authorized mode of disposal or recycling or utilization or co-processing etc.	Quantity (Ton/annum)

NA

Remarks, If Any: The fire incident site visited by the officers of DPCC.

- The premises in which fire broke out could not be inspected from the inside due to non-permission by the fire department.
- During inspection as information gathered from the representatives of the Industrial Area Association, that in the premises no industrial activity was carried out and presently the premises is being used for online trading and huge amount of footwear with packing material stored in the premises.
- It was reported fire broke out due short circuiting and about six workers are being trapped inside the burning premises, more than 30 fire tenders were in job for douse the fire.

Name & Sign of the Persons

Signature, Name & Designation of Inspecting Officials

[Signature]
EE, DPCC 21/6/2011